

Veterinary Council Bill, 1981 :—

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Veterinary Council Bill, 1981, be further extended up to the last day of the current (Hundred and Twenty-ninth) Session of the Rajya Sabha.”

“That this House do agree with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 20th March, 1984.”

MR. SPEAKER : The question is : “That this House do agree with the Fifty-eighth Report of the Business Advisory Committee presented to the House on the 20th March, 1984.”

The motion was adopted.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventy-first Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Seventy-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.09 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Eighty-first Report

SHRI MADHUSUDAN VAIRALE : (Akola) : I beg to present the Eighty-first Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Seventy-fifth Report of the Committee on National Film Development Corporation Ltd.—Financing of Films and Theatres.

12.10 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty-eights Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : Sir, I beg to move :

12.11 hrs.

MATTERS UNDER RULE 377

- (i) Demand for introduction of a fast train between Jharsuguda-Titlagarh and Bhubaneswar

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : The western and southern districts of Orissa are not connected with the state capital by a direct train. This has created difficulties in the way of mobility between two regions of the State and people have to face a lot of hardships. There has been persistent demand for introduction of a fast train between Jharsuguda-Titlagarh and Bhubaneswar. The introduction of such a train has become very necessary with the coming up of new growth centres and industries in Koraput, Kalahandi, Bolangir and Sambalpur districts.

It is, therefore, necessary that one fast train is introduced very early to meet the requirements of the people of that area, I request the Honourable Minister of Railways to take early steps for the implementation of the above proposal.

- (ii) Need for running Fair Price Shops in Mirzapur District of U.P. according to the Standards laid down by Central Government.

श्री राम प्यारे पनिकर (रायट्टीसगंज) : अध्यक्ष महोदय, मैं नियम 377 के अन्वीक्ष